

List of accused on separate sheet

Filing no. 8163/2020 (A.B.A.)

Chottu Mandal @ Chhote Lal Mandal & Anr.

Versus

The State of Jharkhand.

Advocate for Petitioner

Mr. Sabyasanchi

1. S.J. / D.B. S.J.
2. In time ✓
Limitation expired on _____
3. Court Fee Paid
4. Authentication fee due on the copy Paid
Trial Court Judgement Rs. X
Appellate Court Judgement Rs. X
5. (a) Copy of trial court judgement ✓
(b) Copy of appellate court judgement X
(c) Second Copy of Petition X
(d) Receipt showing service on A.G. ✓
(e) Vak properly stamped }
Executed and accepted } ✓
6. (a) Cause title ✓
(b) Provision of law ✓
7. Intimation regarding surrender of
Petitioner(s) X
8. Particu

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lars as required by Rule 140 (I)
Chapter XV Part (A) page no. 37 of the
J.H.C. Rules 2001 Stated
9. Other defects
(i) Duly certified typed copies may be
filed for annexure 1 & 2 pages (hand-written).